

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 12

**C.P. (IB)/1099(MB)2019**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **23.04.2024**

NAME OF THE PARTIES : **Riddhi Siddhi Cotex Pvt Ltd**

**Vs**

**Bhadresh Trading Corporation Limited**

**For OC** : None present.

**For CD** : None present.

**Section 9 of IBC**

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**ORDER**

1. This is a transferred matter from Court-V.
2. Record reveals that as ordered on 22.02.2024 by the Bench, notice was issued on 29.02.2024 by the Registry and the postal record show that on 11.03.2024, the CD has received notice.
3. There is no representation for the CD today. Since the OC is also absent today, Registry is directed to issue fresh Notice to OC and CD intimating the next date of hearing and to place on record **Compliance Report** well before the adjourned date. **For appearance of the parties list on 14.05.2024.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

JNK